

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 47991/2018

(Arising out of impugned final judgment and order dated 20-08-2018
 in WP No. 101549/2018 20-08-2018 in WP No. 104467/2018 20-08-2018
 in WP No. 104468/2018 20-08-2018 in WP No. 104469/2018 20-08-2018
 in WP No. 104470/2018 20-08-2018 in WP No. 104471/2018 20-08-2018
 in WP No. 104472/2018 20-08-2018 in WP No. 104473/2018 20-08-2018
 in WP No. 104474/2018 20-08-2018 in WP No. 104475/2018 20-08-2018
 in WP No. 104476/2018 20-08-2018 in WP No. 104477/2018 20-08-2018
 in WP No. 104478/2018 20-08-2018 in WP No. 104479/2018 20-08-2018
 in WP No. 104480/2018 20-08-2018 in WP No. 104481/2018 20-08-2018
 in WP No. 104482/2018 20-08-2018 in WP No. 104483/2018 20-08-2018
 in WP No. 104484/2018 20-08-2018 in WP No. 104485/2018 20-08-2018
 in WP No. 104486/2018 20-08-2018 in WP No. 104487/2018 20-08-2018
 in WP No. 104488/2018 20-08-2018 in WP No. 104489/2018 20-08-2018
 in WP No. 104490/2018 20-08-2018 in WP No. 104491/2018 20-08-2018
 in WP No. 104492/2018 20-08-2018 in WP No. 104493/2018 20-08-2018
 in WP No. 104494/2018 20-08-2018 in WP No. 104495/2018 20-08-2018
 in WP No. 104496/2018 passed by the High Court Of Karnataka Circuit
 Bench At Dharwad)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

T. DANAPPA & ORS.

Respondent(s)

(FOR I.R. and IA No.20170/2019-CONDONATION OF DELAY IN FILING)

Date : 08-02-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s)

Ms. Madhavi Divan, ASG
Mr. Surender Kumar Gupta, Adv.
Mr. Pranay Ranjan, Adv.
Mr. Raj Bahadur Yadav, Adv.
Mr. Prashant Rawat, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Tag with SLP (C) NO. 14918-14919/2016.